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C.A.No. 3476 OF 2001

ITEM No.1

Court No. 4

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.3476/2001

LUIS CAETANO VIEGAS

Appellant (s)

VERSUS

ESTRELINA MARIANA R.M.A.DA COSTA AND ORS
(Prayer for interim relief)
(Office report)

Respondent (s)

Date : 29/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. Prashant Kumar, Adv.
Ms. Triveni Potekar, Adv.
Mr. Chander Shekhar Ashri, Adv.

For Respondent (s) Ms. Dhruv Mehta, Adv.
Ms. Shobha, Adv.
Ms. Anu Mehta, Adv. for
M/s K.L. Mehta & Co., Adv.

UPON hearing counsel the Court made the following

O R D E R

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Mr. Prashant Kumar, learned counsel started arguments at 10.35 a.m. and concluded at 12.05 p.m. Thereafter, Mr. Dhruv Mehta, learned counsel made submissions and concluded at 12.25 p.m. Then Mr. Prashant Kumar, learned counsel made reply submissions till 12.30 p.m.

Arguments concluded. Judgment reserved.

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Charanjit

(Om Prakash)
Court Master